

ITEM NO.13

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 1847/2022 in C.A. No. 5041/2021

SUPERTECH LTD

Petitioner(s)

VERSUS

EMERALD COURT OWNER RESIDENT
WELFARE ASSOCIATION & ORS.

Respondent(s)

IA No. 149701/2022 - APPLICATION FOR PERMISSION

WITH

Diary No(s). 4120/2023 (III-A)

IA No. 20233/2023 - CONDONATION OF DELAY IN FILING

IA No. 20234/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTCONMT.PET.(C) No. 1061/2023 in C.A. No. 5041/2021 (III-A)Diary No(s). 28143/2023 (III-A)

IA No. 221274/2023 - APPLICATION FOR PERMISSION

Diary No(s). 33747/2023 (III-A)

IA No. 164074/2023 - EXEMPTION FROM FILING O.T.

Diary No(s). 53812/2023 (III-A)IA No. 985/2024 - CONDONATION OF DELAY IN FILING, IA No. 982/2024 -
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No.
53036/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESDiary No(s). 17416/2024 (III-A)

IA No. 190455/2024 - CONDONATION OF DELAY IN FILING

Diary No(s). 25613/2024 (III-A)

IA No. 128703/2024 - CONDONATION OF DELAY IN FILING

Diary No(s). 44907/2024 (III-A)

IA No. 5941/2025 - APPLICATION FOR PERMISSION

IA No. 224284/2024 - APPLICATION FOR PERMISSION

IA No. 224286/2024 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 275772/2024 - CONDONATION OF DELAY IN FILING

IA No. 5945/2025 - INTERVENTION/IMPLEADMENT

Diary No(s). 53382/2024 (III-A)

IA No. 264932/2024 - APPLICATION FOR PERMISSION

IA No. 16318/2025 - CONDONATION OF DELAY IN FILING

IA No. 264930/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT**Diary No(s). 56159/2024 (III-A)****IA No. 279004/2024 - APPLICATION FOR PERMISSION****IA No. 16320/2025 - CONDONATION OF DELAY IN FILING****IA No. 279000/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****CONMT.PET.(C) No. 737/2022 in C.A. No. 5041/2021 (III-A)****CONMT.PET.(C) No. 623/2023 (III-A)****CONMT.PET.(C) No. 624/2023 (III-A)****CONMT.PET.(C) No. 753/2023 in C.A. No. 5041/2021 (III-A)****Diary No(s). 8749/2023 (III-A)****IA No. 44814/2023 - CONDONATION OF DELAY IN FILING****IA No. 44812/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****CONMT.PET.(C) No. 754/2023 (III-A)****IA No. 46738/2023 - EXEMPTION FROM FILING PAPER BOOKS****IA No. 261167/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION****IA No. 46716/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION****CONMT.PET.(C) No. 847/2023 in C.A. No. 5041/2021 (III-A)****CONMT.PET.(C) No. 955/2023 in C.A. No. 5041/2021 (III-A)****CONMT.PET.(C) No. 956/2023 in C.A. No. 5041/2021 (III-A)****CONMT.PET.(C) No. 1011/2023 in C.A. No. 5041/2021 (III-A)****IA No. 100954/2023 - APPLICATION FOR PERMISSION****IA No. 100945/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****CONMT.PET.(C) No. 1012/2023 in C.A. No. 5041/2021 (III-A)****IA No. 100974/2023 - APPLICATION FOR PERMISSION****IA No. 100966/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****CONMT.PET.(C) No. 257/2025 in C.A. No. 5041/2021 (III-A)****IA No. 246523/2024 - EXEMPTION FROM FILING SPARE COPIES****Date : 18-08-2025 These matters were called on for hearing today.****CORAM :****HON'BLE MR. JUSTICE SANJAY KUMAR****HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA****For Petitioner(s) Mr. Prithvi Pal, AOR
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For Respondent(s)

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Mr. Chaitanyashil Priyadarshi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

We are informed that Civil Appeal No. 2626/2025, titled "*Apex Heights Pvt. Ltd. Vs. Ram Kishor Arora and Anr.*" is intricately connected with these matters. For a comprehensive and complete adjudication, it is appropriate that all these cases are heard together.

Registry is directed to obtain necessary directions from the Hon'ble The Chief Justice and list these matters along with Civil Appeal No. 2626/2025, which is stated to be listed before another Bench on 04.11.2025.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)